

# HON'BLE SHRI RAHUL SARIN MEMBER COMPETITION APPELLATE TRIBUNAL

**MEMBER** 

(Ex-officio Secy. to Govt.)
Competition Appellate Tribunal
Ministry of Corporate Affairs
Government of India

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# Rahul Sarin

#### PROFILE:

Enriched with a diverse experience of thirty five years as a member of the Indian Administrative Service, I am currently Member, Competition Appellate Tribunal, a statutory body under the Competition Act, 2002. Equipped with graduate degrees in Science and Law, I joined the Indian Administrative Service in 1974. After undergoing a member of in-service and professional training courses, I also upgraded my qualifications with a Post-Graduate Degree in Development Administration from the University of York, U.K. in 1987. My academic qualifications buttressed by my professional training have helped me immensely in the efficient discharge of my multifarious functions and duties in diverse fields in my long career span.

# **EDUCATION:**

Indian School of Certificate, 1967

B.Sc. (Hons.), 1970

LL.B., 1973

M.Sc., 1987

St. Columbus High School

New Delhi, India

University of Delhi, India

University of Delhi, India

University of York, U.K.

#### PROFESSIONAL EXPEREINCE

(last five assignments)

- Secretary, Department of Personnel & Training, Government of India –
   September 2008 August, 2009.
- Secretary, Ministry of Food Processing Industries July 2008 September, 2008.
- Special Secretary, Department of Personnel & Training, January, 2008 - June, 2008.
- Additional Secretary, Department of Personnel & Training March, 2007 – December, 2007.
- Additional Secretary, Department of Administrative Reforms & Public Grievances - April, 2006 - February, 2007.

#### **PUBLICATIONS**:

- Evaluation of Science and Technology Policy of a Developing Country, Management in Government, Vol. XXI No. 1-3, April December,
- Decision Making Models: A Theoretical Perspective, Jharkhand Journal of Development and Management Studies, XISS, Ranchi, Vol. 2 No. 3, September 2004, pp 965 – 972.
- Implications of Twelfth Finance Commission Recommendations on State Finances. Paper Presented in USAID sponsored Workshop on Macroeconomic issues at Ranchi on June 3, 2005.
- Perspective of Fiscal Sustainability in Jharkhand, Centre for Fiscal Studies, Ranchi, October 2005.
- China's New Road to Rural Development, Jharkhand Journal of Development and Management Studies, XISS, Ranchi Vol. 3 No. 4, Ranchi, December 2005. pp 1615 – 1623.
- Emerging Imperatives of State Finances, Management in Government, New Delhi, Vol. XXXVIII, No. 1, April June, 2006. pp 15-32.
- Development Perspectives: Good Governance "Administrator", LBSNAA.
- Combating Corruption A No End Game ASTI Journal of Training and Development.
- Commentary on Dynamics of Good Governance : Management in Government, July September, 2006, pp 85-90.
- Good Governance or Improved Governance, ASTI Journal of Training & Development, Volume IX No. 2. July - December, 2008.
- Fostering a Culture of Competition, Journal of All India Federation of Tax Practitioners, April 2010, Vol. 13 No. 1.

### **PROFESSIONAL EXPERIENCE:**

- President, Civil Services Officers' Institute, New Delhi.
- Chairman, Editorial Board, Management in Government, a quarterly Journal of DARPG, Government of India.
- Director, Centre for Fiscal Studies, Department of Finance, Ranchi.
- Vice-President, Santhal Pargana Branch of Indian Institute of Public Administration, Deogarh.
- Joint Secretary, State Branch of Indian Institute of Public Administration, Patna.
- Director, Institute of Marketing Management, Patna Chapter, Patna.

#### **EXTERNAL AIDED PROJECTS:**

- National Counterpart for World Bank Project on Benchmarking Excellence in Service Delivery.
- National Counterpart for DFID Project on Capacity Building for Poverty Reduction.
- State Counterpart for USAID State Fiscal Reform Project of Jharkhand.
- State Counterpart for World Bank Project on State Economic Report of Jharkhand.
- State Counterpart for World Bank Project on Bihar State Tubewell Project.
- Peer Reviewer for World Bank Project on PFMA Framework for the State

## **ANALYSIS OF EXPEREIECE:**

- With the exposure and experience gained from field level postings, government level assignments, both at state and central level, and public sector corporation deputations over the last thirty five years, Mr. Sarin developed a keen insight and perspicacity into the myriad problems and challenges of development in Developing Countries. Mr. Sarin has also developed a keen insight in the use of policy as an effective instrument for spearheading socio-economic transformation in developing countries. This experience was also buttressed by the upgrading of his qualifications and honing of skills from time to time.
- In his assignments in DoPT, Mr. Sarin has coordinated all personnel matters in Govt. of India regarding recruitment, capacity building and training, career development, staff welfare and post-retiral benefits.
- In the discharge of his duties and functions, Mr. Sarin had to work very closely with the Department of Legal Affairs and Legislative Department.
- The assignment of Principal Secretary, Finance enabled Mr. Sarin in developing a broader vision and perspective regarding the importance of financial management, accountability and utilization of public funds for reaching the desired policy outcomes.

• Mr. Sarin has also varied international experience. His last assignment has been that of Advisor, Small and Macro Enterprises in the Ministry of Trade and Industry, Government of Republic of Namibia Cooperation Programme. Mr. Sarin has also served as a Member of the UNDP Terminal Evaluation Mission for the National Leather Development Programme of Government of India in 1999. He has also functioned as State Counterpart for the World Bank Aided Bihar State Public Tubewell Project in Patna, Bihar in 1986.